(c) The Goernment of West Bengal is understood to be still considering these recommendations for revised qualifications for the teaching posts.

## **Rabi Seed Procurement**

- 458. SHRI D. S. PATIL: Will the Minister of AGRICULTURE be pleas ed to State:
- (a) whether there is a setback to rabi seed procurement particularly in case of wheat: and
  - (b) if so. what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a)

The procurement by the National Seeds Corporation, of Rabi seeds, especially wheat, is in progress. The present indi- i cations are that the procurement of certified seed in respect of cereals may be, by and large, satisfactory.

(b) Does not arise.

## Supply of foodgrains to Maharashtra State

- 459. SHRI D. S. PATIL: Will the Minister of AGRICULTURE be pleased | to State:
- (a) whether it is a fact that the Maharashtra Government have requested the Central Government recently for a higher quota of rice and wheat for that State; and
- (b) if so, the quantity of foodgrains Government have agreed to release as revised quota to that State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir. The Government of Maharashtra have asked for increasing the allotment of wheat and milo for the month j of May, 1974.

(b) For May, 1974, the Maharashtra Government has been allotted 118 thousand tonnes of foodgrains. Allotment of foodgrains are made to States every month after taking into account the overall availability in the Central Pool, relative needs of deficit States, local market availability, price positon and other relevant factors. The allotment for May, 1974, has been made taking the above factors and also the expected improvement in the market availability of wheat as a result of the revised procurement and pricing policy for wheat for the 1974-75 rabi season and the permission given to the roller flour mills to make their own purchases of wheat with effect from the 15th May, 1974.

## Allotment of out-of-turn accommodation to Central Government Employee

- 460. SHRI JAGJ1T SINGH ANAND: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the number of quarters allotted on outof-turn in Type I, II, III and IV, type-wise, since 1960, year-wise;
- (b) the number of quarters allotted in Type I, li. III and IV, type-wise, on regular basis according to date of priority since I960, yearwise;
- (c) whether it is a fact that the Central Government Employees Unions/ Associations have demanded complete stoppage of out-ofturn allotment; and
- (d) if so, the reasons for which out-of-turn allotment is not being stopped?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) The information in regard to out-of-turn allotments made in types I, II, III and IV, type-wise and year-wise and the number of allotments made ac-